

From

Director General Health Services, Haryana
Sector-6, Panchkula

To

The National Green Tribunal,
New Delhi
Memo No.4PM(Meeting)HSPCB/2024/ 29364 Dated 15.05.2024

Subject : Original Application No. 50/2024 Amandeep Kamboj Vs State of Haryana & Ors.

Respected Sir,

With reference to subject cited above

It is humbly submitted that in the original application No. 50/2024 Amandeep Kamboj Vs State of Haryana, Additional Chief Secretary to Govt. of Haryana (Health Department) has been named as Respondent No. 2 whereas, after going through the application, it has been observed that there is no point related to Bio-Medical Waste management which comes under the purview of Health Department has been mentioned.

Therefore, it is humbly requested to remove the Additional Chief Secretary to Govt. of Haryana (Health Department) as Respondent in this case.

It is also submitted that this office pays highest regards to Hon'ble National Green Tribunal and will take immediate action in compliance of orders passed by Hon'ble Tribunal.

Regards
[Signature]

ASMO (PM)

for Director General Health Services, Haryana.